

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No. 546 of 1998
M.A. No. 571/98

New Delhi, this the 22nd day of April, 1999

HON'BLE SHRI S.R.ADIGE, VICE CHAIRMAN(A)
HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)

1. Shailendra Juyal
s/o Shri Kishan Dutt,
S.O.M./Const/Mb,
Northern Railway,
Moradabad.

Residing at C/o Shri V.D.Bhatt,
H.No.2/596-597, Budhi Vihar,
Awas Vikas, Moradabad.

2. Shri Niyamullah,
S/o Shri Budhai,
82-B, Northern Railway,
Bareilly Junction.

....Applicants

(By Advocate: Shri K.K.Patel)

Versus

1. Union of India,
through the General Manager,
Northern Railway,
Baroda House,
New Delhi.

2. Chief Administrative Officer,
(Const). Headquarters Office,
Kashmiri Gate,
Delhi-110006.

3. Deputy Chief Engineer, (Conts)
Northern Railway,
Moradabad.

....Respondents

(By Advocate: Shri B.S.Jain)

O R D E R (ORAL)

By Hon'ble Shri S.R.Adige, Vice Chairman(A)

Learned counsel for the applicant states that relief prayed for by the applicant has been granted to him and he does not want to press the O.A.

The O.A. is, therefore, dismissed as withdrawn.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)

S.R.Adige
Vice Chairman(A)

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